

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Order

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 602 of 2020	Vipul Dilip Shah & Anr. Vs. Parinee Developers Pvt. Ltd., Through IRP Subhash Chandra Modi	Chandra Prakash	Gopalakrishnan-R1 Surekha Raman-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 257 of 2020	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Shruti Iyer	Rohit Kumar Singh-R1 Ajay K. Jain-R3 Ashish Porwal-R4 & R5
3.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors.	Bharat Sood	Sreenita Ghosh
4.	Comp. App. (AT) (Ins) No. 285 of 2020	With Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh
5.	Comp. App. (AT) (Ins) No. 351 of 2020	Earth GraciaBuildcon Pvt. Ltd. Through its Resolution Professional Ms. Manisha Rawat Vs. Earth Infrastructure Ltd. Through its Resolution Professional Mr. Akash Singhal	Sandeep Bisht	Anurag Bhatt
6.	Comp. App. (AT) (Ins) No. 739 of 2020	Avasarala Venkateshwra Rao Vs. Servomax India Pvt. Ltd. & Ors.	Rajesh Bohra	G. Madhusudan Rao-R1 & R2 Divya Gattani-R3, R4, & R5
7.	Comp. App. (AT) No. 146 of 2020 & I.A. No. 2122 of 2020	Ammana Bio Pharma Ltd. & Anr. Vs. B.R. Jayaram & Ors.	Raja Shekar Rao Salvaji	Y.Suryanarayana-R1

8.	Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	Ajay Garg
-----------	-----------------------------------	--	--------------	-----------

For Hearing

9.	Comp. App (AT) No. 170 of 2020 Part Heard	MBev Spirits Pvt. Ltd. Vs. Mam Chand Goyal & Ors.	Gursat Singh Vachhar	Prashant Mehta-R1 & R2 Abhishek Chaudhary-R4, R6, R7 & R8
-----------	--	---	----------------------	---

Note: The Court will rise at 12:00 Noon.

02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

10.	Comp. App. (AT) No. 38 of 2020	Vipra Containers Pvt. Ltd. Vs. Registrar of Companies NCT of Delhi & Haryana	Sanjeev Kumar	P. S. Singh
------------	-----------------------------------	---	---------------	-------------

For Hearing

11.	Comp. App. (AT) (Ins) No. 320 of 2020 Part Heard	Manasi Indrajit Wadkar Vs. Union Bank of India & Anr.	Abhishek Baid	Rohan Agarwal-R1 Mamta Binani Sandeep Bajaj-R2
------------	--	---	---------------	--

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**